

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED 19.04.2023 (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 35/2023 For Condone Delay IA No. 355/2023 For Exemption IA No. 352/2023 For Stay IA No. 353/2023 For Urgent Listing IA No. 354/2023 Leave to file IA No. 356/2023	K.Sekar & Anr. Vs M.Shreedevi & 3 Ors. WITH	Mr. B Arvind Srevatsa	
2	Comp App (AT) (CH) No. 36/2023 For Stay IA No. 358/2023 For Exemption IA No. 360/2023	K.Sekar & Anr. Vs M.Shreedevi & 3 Ors.	Mr. B Arvind Srevatsa	
3	Comp App (AT) (CH) No. 37/2023 For Condone Delay IA No. 362/2023 For Stay IA No. 361/2023	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela	Mr. Naveen Kumar Murthi	
4	Comp App (AT) (CH) (Ins) No. 101/2023	K.H. Srikanth & Anr. Vs C. Sanjeevi RP of M/s. Landmark Housing Projects Chennai Pvt Ltd & Anr.	Mr. S Sathiyarayanan	
5	Comp App (AT) (CH) (Ins) No. 100/2023 For Exemption IA No. 343/2023 For Stay IA No. 344/2023	Raj Hari Eswaran Vs Ravindra Chaturvedi	Mr. TK Bhaskar	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 51/2023 For Condone Delay IA No. 174/2023 For Stay IA No. 175/2023 Leave to file IA No. 176/2023 For Exemption IA No. 177 & 178/2023	Join UP Corporation Vs Mr. R. Sugumaran & 3 Ors	Mr. Sandeep Bhuraria	Mr. V John Acquinas- R2, R3 Mr. R sugumaran, RP

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp. App (AT) (CH) (Ins) No. 23/2022 For Exemption IA No. 48/2022	Nish Elgha Technologies P Ltd Vs Hindustan Newsprint Ltd & 2 Ors.	Mr. Sandeep Gopalakrishnan	Mr. PV Vinod - R2 Mr. Shivshankar R Panicker- R3
8	Comp. App (AT) (CH) No.33/2022 For Stay IA No. 393/2022	Ansarudeen Haneefa and Anr Vs Sulaiman Assanar Kunju and 4 Ors	Mr. Vipin Warriar	
9	Comp App (AT) (CH) (Ins) No. 91/2022	Expo Freight Pvt. Ltd. Vs Sripatham Venkatasubramaniam Ramkumar	Mr SR Raghunathan	Mr. Pradeep Joy
10	Comp App (AT) (CH) (Ins) No. 247/2022 For Stay IA No. 523/2022	Global Emerging Markets India Ltd. Vs. Indu Projects Ltd. & 6 Ors. WITH	Mr. Rohan Kothari	Mr. VVSN Raju – R1
11	Comp App (AT) (CH) (Ins) No.248/2022	M/s Global Emerging Markets India Ltd. Vs. Indu Projects Ltd. & 3 Ors	Mr. Rohan Kothari	Mr. VVSN Raju – R1
12	Comp App AT (CH) (Ins) No. 437/2022 For Urgent Hearing IA No. 1108/2022	Atlanti Spinning and Weaving Mills Limited Vs Dolly Investment Company Private Limited	Mr. VV Sivakumar	Mr. Ankur Goel

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of M/s. Innovative Studios Pvt Ltd & Anr WITH	Mr. Shahbaaz Husain	Mr. B. Dhanaraj- R1 Mr. R. Sivaraman - R2
14	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Pvt Ltd & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj- R1 Mr. R. Sivaraman - R2
15	Comp App (AT) (CH) No. 09/2021 For Stay IA No. 27/2021 For Exemption IA No. 28/2021	J. Somashekar Vs M/s Vels Studios and entertainment Pvt. Ltd. & 5 Ors	Mr. Badri Vishal & Ms. Anisha Gupta	Mr. B Dhanaraj- R1 Mr. B Sivaraman- R2, R3, R5 M/s Aiyar & Dolia R6
16	Comp App (AT) (CH) (Ins) No. 112/2021& IA No. 208/2021	Trisul Chemicals Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
17	Comp App (AT) (CH) (Ins)No. 113/2021& IA No. 209/2021	Ahamed Kabeer Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
18	Comp App (AT)(CH)(Ins)No. 114/2021& IA No. 210/2021	Thangaraja S Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
19	Comp App (AT)(CH)(Ins)No. 115/2021& IA No. 211/2021	Peninsular Traders Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
20	Comp App (AT)(CH)(Ins)No. 116/2021	Trans Asian Shipping Services Pvt Ltd Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2

21	Comp App (AT)(CH)(Ins)No. 117/2021& IA No. 212/2021	Creative Trade Links & Ors Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
22	Comp App (AT)(CH)(Ins)No. 118/2021& IA No. 213/2021	B Ayyappan Nair & Ors Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
23	Comp App (AT)(CH)(Ins)No. 119/2021& IA No. 214/2021	K. J. Mathew & Ors Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
24	Comp App (AT) (CH) (Ins) No. 120/2021& IA No. 215/2021	A.R. Jayakumar & Ors Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
25	Comp App (AT)(CH)(Ins)No. 121/2021& IA No. 216/2021	M V Sumon Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
26	Comp App (AT) (CH) (Ins)No. 122/2021& IA No. 217/2021	Nitin Dyechem Pvt Ltd Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
27	Comp App (AT) (CH) (Ins) No. 123/2021& IA No. 218/2021	K P Ratheesan & 25 Ors Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
28	Comp App (AT) (CH) (Ins)No. 124/2021& IA No. 219/2021	Travancore Cochin Chemicals Ltd Vs Hindustan News Print Ltd & Anr WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
29	Comp App (AT) (CH) (Ins)No. 267/2021& IA No. 582/2021	Balaji Transports Vs Hindustan Newsprint Ltd WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2

30	Comp. App (AT) (CH) (Ins)No. 283/2021 & IA No. 607/2021	V. Chandran Vs Hindustan Newsprint Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
31	Comp App (AT) (CH) (Ins) No. 202/2021& IA No. 406/202	V K Vijayappan & 5 Ors Vs Hindustan Newsprint Ltd & 2 Ors	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
32	Comp App (AT) (CH) (Ins) No. 274/2022 For Stay IA No. 648/2022	Mr. Babu George Vs. The Kerala State Cooperative Bank Ltd & 3 Ors.	Mr. KS Jeyaganeshan	Mr. Harikumar G Nair
33	TA (AT) No. 104/2021 (Comp App (AT) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors WITH	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod- R1 Mr. Rama subramanian -R2 Mr.AS. Aravind-R2
34	TA (AT) No. 105/2021 (Comp App (AT) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod- R1 Mr. Rama subramanian -R2 Mr.AS. Aravind-R2
35	Comp App (AT) (CH) (Ins) No. 387/2022 For Urgent Hearing IA No. 922/2022 For Stay IA No. 921/2022 Adv Hg IA No. 201/2023	Mr VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors	Mr. Yogesh Jagia	Mr. Amir Bavani - R1 M/s. Khaitan- R2 & R3
36	Comp App (AT) (CH) No. 58/2022 For Urgent Hearing IA No. 655/2022 For Stay IA No. 654/2022	SP Arunkumar & Anr Vs Mira Alloy Steels Pvt Ltd. & Anr	M/s. Ramani & Shankar	Mr. Roshan Atiq M-R2
37	Comp App (AT) (CH) (Ins) No. 380/2022 For Stay IA No. 897/2022	M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr WITH	Mr. Raja Shekar Rao Salvaji	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
38	Comp App (AT) (CH) (Ins) No. 398/2022 For Stay IA No. 948/2022 For Dispense with IA No. 949/2022 Leave to file IA No. 950/2022	M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr	Mr. Bikki Raveendra Babu	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2

39	Comp App (AT) (CH) (Ins) No. 124/2022 For Stay IA No. 289/2022 For Condone Delay IA No. 290/2022 For Exemption IA No. 291/2022 Status Report IA No. 941/2022	Carissa Inverstments LLC Vs Indu Techzone Pvt Ltd through its RP Mr. Krishna Komaravolu & 2 Ors	Ms. Ashwini Vaidialingam	Mr. Anirudh Krishnan R2 Ms. Ramya- R3
40	Comp App (AT) (CH) (Ins) No.141/2021	BS Limited (In Liquidation) Vs. Mr. Rajesh Agarwal & 12 Ors	Mr. Anil Kumar	Mr. V Arunkumar- R1 Mr.B Dhanaraj- R5 Mr.S Chidambaram R13
41	TA No 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022 Additional docs. IA No. 987/2022	Ennes Capital P Ltd & Ors Vs Hyderabad Securities & Enterprises Ltd & Ors	Mr. Avinash Krishnan Ravi	Mr. Swapnil Gupta- R1 Mr. Y.Suryanarayana R14 -R17
42	Comp App (AT) (CH) (Ins) No. 344/2021 For Exemption IA No. 712/2021	Tomy Augustine & Anr Vs Hindustan Newsprint Ltd & 2 Ors	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1, R3 Mr. Vinod PV

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link - vcnclatchennai5@gmail.com
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NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9, CGO Complex, Lodhi Road, New Delhi 110 003.

Dated: 01st April, 2023

NOTICE

It is hereby notified that NCLAT, Chennai Bench will 'Hear' cases through Virtual Mode on every Monday and Friday and from Tuesday to Thursday (3 days) cases, will be Heard on Physical Mode only. In event of any of the Member being on Leave, on a particular day, the cases will be Heard 'Virtually'.

This arrangement shall continue, except when directed either by Chairperson or Member (Judicial), Chennai Bench.

Sd/-
Hon'ble Chairperson
NCLAT, New Delhi